

F.NO.187/41/79-II(AI)

Government of India

Central Board of Direct Taxes

New Delhi The 9th May, 1980

NOTIFICATION
INCOME-TAX

No.3287(F.No.187/41/79-II(AI): In exercise of the powers conferred by sub-section (1) of Section 121 of the Income-tax Act, 1961(43 of 1961) the Central Board of Direct Taxes hereby makes the following amendments to the Schedule appended to its Notification No.679(F.No.187/2/74-II(AI)) dated 20th July, 1974 as amended from time to time.

2. Existing entries under columns (1), (2) & (3) against Sl.Nos.13 and 13A shall be substituted by the following entries.

<u>COMMISSIONER OF INCOMETAX</u>	<u>HEAD-QUARTERS</u>	<u>JURISDICTION</u>
13 Ernakulam	Ernakulam	<ol style="list-style-type: none">1. Companies Circle, Ernakulam2. Income-tax Circle, Ernakulam3. Survey Circle, Ernakulam4. Special Circle, Ernakulam5. Salary Circle, Ernakulam6. Income-tax Circle, Mattancherry7. Income-tax Circle, Alleppey8. Income-tax Circle, Quilon9. Income-tax Circle, Tiruvalla10. Income-tax Circle, Kottayam11. Income-tax Circle, Trivandrum12. Salary Circle, Trivandrum13. Income-tax-cum-Estate Duty Circle, Ernakulam
13A Trivandrum	Trivandrum	<ol style="list-style-type: none">1. Income-tax Circle, Alwaye2. Income-tax Circle, Trichur3. Income-tax Circle, Palghat4. Income-tax Circle-I, Calicut5. Income-tax Circle-II, Calicut6. Income-tax Circle, Cannanore,7. Income-tax Circle, Kasargode8. Income-tax-cum-Estate Duty Circle, Trichur

This notification shall take effect from 2-6-80

Sd/-

(B.M.SINGH)

UNDER SECRETARY, CENTRAL BOARD OF DIRECT TAXES

To
The Manager
Government of India Press
Ring Road, Mayapuri Industrial Area
(Near Rajouri Garden), New Delhi

Copy to:-

1. All Commissioner of Income-tax
2. Director of Ins. (I)/(R&S)/(P&PR)/(Inv)/New Delhi
3. Director of Ins. O&M Services (I.T), 1st Floor, Aivan-e-Ghalin, Mata Sundri Lane, New Delhi (5 copies)
4. All Officers & Sections of I.T Wing of CBDT New Delhi
5. Comptroller & Auditor General of India, New Delhi (20 copies)
6. Bulletin Sec. of Dte. of Ins (R&S), New Delhi (5 copies)
7. Director of Training, IRS (IT), Staff College, Nagpur (5 copies)
8. Sri M.B. Rao, Joint Secy., Ministry of Law, Justice & Company Affairs (Dept. of Legal Affairs, New Delhi.
9. The Chief Controller of Accounts, C.B.D.T.H-Block, Vikas Bhavan, New Delhi.
10. Commissioner of Income-tax, Kerala-I, Ernakulam

Sd/-

(B. M. SHREE)

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES

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(P.N. VERMA)

ASST. DIRECTOR OF INSPECTION (R&S)

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